

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 24<sup>th</sup> January, 2025

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that the following old Criminal Appeals will be listed on 30-01-2025 (Thursday) before the Special Division Bench of Hon'ble the Chief Justice and Hon'ble Mr. Justice A. Guneshwar Sharma:

Sl. No.	Case No.	Petitioner Name VS Respondent Name
1.	CrIA/6/2018	R DAVID Vs STATE OF MANIPUR
2.	CrIA/4/2019	RK ACHOUBA @ TIKEN Vs STATE OF MANIPUR
3.	CrIA/7/2019	RK YAIMA SINGH Vs STATE OF MANIPUR
4.	CrIA/8/2019	YUMKHAIBAM ROHIT @ RAJESH Vs STATE OF MANIPUR
5.	CrIA/10/2019	THOUNAOJAM LEMBA SINGH Vs INTELLIGENCE OFFICER NARCOTIC CONTROL BUREAU
6.	CrIA/15/2019	YUMKHAIBAM KULLACHANDRA SINGH Vs STATE OF MANIPUR
7.	CrIA/16/2019	KONSAM POIREI @ INAOTON SINGH Vs STATE OF MANIPUR
8.	CrIA/17/2019	SHAGOLSEM SURANJOY SINGH Vs STATE OF MANIPUR
9.	CrIA/24/2019	NIA Vs SAPAM (ONGBI) SOMOLA DEVI
10.	CrIA/25/2019	THOKCHOM DHARMA SINGH @ PAUL Vs STATE OF MANIPUR

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

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Endt. No. HCM/1/96-BENCH/ 1126 -44  
Copy to:

Imphal, the 24<sup>th</sup> January, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Chairman, Bar Council of Manipur.
7. The Registrar General, High Court of Manipur.
8. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
9. The Government Advocates, Government of Manipur.
10. The Deputy Solicitor General of India, High Court of Manipur.
11. The President, High Court Bar Association, Manipur.
12. The President, AMBA, Manipur.
13. All the Joint Registrars, High Court of Manipur.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**